

PROFORMA FOR DECLARATION ASSETS
(As on 31-12-2012)

Name of officer (In full): Gregory Tirkey.....
Date of Birth : 23-08-1963.....
Present Post held : C.J.M. AMBIKAPUR SURGUJA (C.G.).....

Immovable property					
Name of District, Sub-Division Taluka and village in which property is situated	Name and details of property			If not in own name, State in whose name held and his/her relationship to the Govt. Servent	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with details of persons from whom acquired
	Housing and other Buildings	Land			
1	2	3	4	5	
Nil	Nil	Nil	Nil	Nil	

Movable property (Valued Above 25,000/-of Rs.)

Name of Articles - One car (Maruti Alto) 3,00000/-Rs

Jewellery (Lump sum)

Jewellery (worth Rs.) Nil

		Shares/Debentures		
Name of Issuing Company		Nos. of Shares		
1		2		
Nil		Nil		
Life Insurance policy & Others				
Name of Issuing Company		Amount		
1		2		
L.I.C.	1- Gregory Tirkey	7,50,000/-Rs. Earley Prem.Rs.-	1- 36030/-	
	2- Gregory Tirkey	1,00,000/-Rs.	2- 10,963/-	
	3- Karishma Tirkey	1,00,000/-Rs.	3- 14,102/-	
	4- K.Milan Tirkey	1,00,000/-Rs.	4- 12,818/-	
Bank Deposites/Securities & Investments				
	Name of Bank	City	Amount	
	1	2	3	
1) Fixed Deposites	Nil	Nil	Nil	
2) Savings Bank A/CS	State Bank of India	Korba	13,85,851.72 Rs	
3) PPF	-	-	Nil	
4) GPF	-----	Raipur	8,14,774/-Rs	
5) NSS	Nil	Nil	Nil	
6) Others	Nil	Nil	Nil	

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated
Note :- The expected declaration of assets is subject to provisions of C.G civil services (conduct) Rules 1965.

Date- 07-01-2013

C.J.M. Ambikapur, Surguja

Credentia

188-411488-1101-22

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